

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509
IB-2728/ND/2019
New IA/3300/2020
IA/2810/2021
IA/1482/2021

IN THE MATTER OF:

Om Logistics Ltd
V/s.
Servel India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 03.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Harsh Sethi for Resolution Applicant, Iswar Mohapatra, Adv for Applicant in IA 3300/2021, CS Prabhakar Kumar and CS Suraj Sharma on behalf of RP

For the Respondent

: Mr. Adarsh Rai with Sidhant Saraswat for ex management of Corporate Debtor

ORDER

New IA/3300/2020, IA/2810/2021 and IA/1482/2021:-

List the matter on **11.08.2021**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi